Index for Navigation

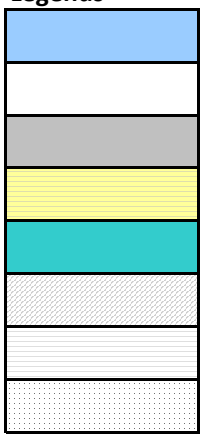
General Information

FMR 3-1(1)

FMR 3-1(2)

Signatory Info

Legends



Locked cell whose value is derived by formula

Value to be entered by user

Locked cell, no value can be entered

Value to be selected from drop down menu

Value to be entered by user and rows can be added/deleted

Text value is to be entered

Double click to open text editor window

Locked cell, represents header

General Information

Back To Index for Navigation Page

Return Name	FMR Update Application
Return Code	FMR Update Application
Reporting Institution	
Bank Code	
RBI Regional Office Name	
For the quarter ended	
Date of Report	
Reporting Frequency	Daily
Return Version	V1.1

* Instructions :

1) Amounts should, at all places, be indicated in Rs. in lakh, up to two decimal places.
2) If the FMR retrieved for updation, was submitted in FRMS (erstwhile fraud reporting application) before April 1, 2017, please ensure that the mandatory fields are not left blank before creation of the instance document.

FMR Update Application

Back To Index for Navigation Page

Part A: Fraud Report		
1	Name of the bank	
2	Fraud number	
3	Details of the branch	
3.a	Branch Code **	
3.b	Name of the branch **	
4.a.(i)	Name of Perpetrator (Suspected/Actual) **	
4.a.(ii)	Name of Account **	
4.b	Name of activity of the Perpetrator **	
4.c	PAN of Perpetrator **	
5.a	Area of operation where the fraud has occurred **	
5.b	Whether fraud has occurred in a borrowal account ? **	
5.c	Whether the advance was consortuim advance? **	
5.d	Name of consortium lead bank **	
5.d (i)	Consortium Leader Amount **	
Consortium table		
S. No.	**Bank name**	**Consortium Member Amount**
1		
	Consortium Advance	
6.a	Nature of fraud **	
6.b	Type of fraud **	
6.c	Whether computer is used in committing the fraud? **	
6.d	If yes, details **	
7.a	Total amount involved **	
7.b	Amount frozen **	
8.a	Date of occurrence **	
8.b	Date of detection **	
8.c	Reasons for delay, if any, in detecting the fraud **	
8.d	Date on which reported to RBI **	
8.e	Reasons for delay, if any, in reporting the fraud to RBI **	
9.a	How the fraud was detected? **	
9.b	Brief History including Root Cause analysis **	
9.c	Modus operandi **	
10	Fraud committed by	
10.a	Staff **	
10.b	Customers **	
10.c	Outsiders **	
11.a	Whether the controlling office (Regional/Zonal) could detect the fraud by a scrutiny of control returns submitted by the branch **	
11.b	Whether there is need to improve the information system? **	
12.a	Whether internal inspection/ audit (including concurrent audit) was conducted at the branch(es) during the period between the date of first occurrence of the fraud and its detection? **	
12.b	If yes, why the fraud could not have been detected during such inspection/audit. **	
12.c	What action has been taken for non-detection of the fraud during such inspection/audit **	
13	Action taken/proposed to be taken	
13.a	Complaint with Police/CBI	
13.a (i)	Whether any complaint has been lodged with the Police/CBI? **	
13.a (ii)	If yes, name of office/ branch of CBI/ Police **	
1	Date of reference **	
2	Present position of the case **	
3	Date of completion of Police/CBI investigation	
4	Date of submission of investigation report by Police/CBI	
13.a (iii)	If not reported to Police/CBI, reasons therefor. **	
13.b	Recovery suit with DRT/Court	
13.b (i)	Date of filing	
13.b (ii)	Present position	
13.c	Insurance claim	
13.c (i)	Whether any claim has been lodged with an insurance company? **	
13.c (ii)	If not, reasons therefor. **	

13.d	Details of staff-side action	
13.d (i)	Whether any internal investigation has been/is proposed to be conducted? **	
13.d (ii)	If yes, date of completion/expected date of completion **	
13.d (iii)	Whether any departmental enquiry has been/is proposed to be conducted? **	
13.d (iv)	If Yes, give details in the 'Staff-side action' table	
13.d (v)	If not, reasons therefor **	
13.e	Steps taken/proposed to be taken to avoid such incidents **	
14.a	Amount Recovered	
14.a (i)	Amount recovered from party/parties concerned **	
14.a (ii)	From insurance **	
14.a (iii)	From other sources **	
14.b	Extent of loss to the bank	
14.c	Provision held **	
14.d	Amount written off **	
15	Suggestions for consideration of RBI **	
16	Other deveploments	
17.(i)	Whether case is closed **	
17.(ii)	Date of closure	

Note : ** Indicate mandatory fields

FMR Update Application

Back to Index for Navigation Page

Staff – side action :							
S. No.	Name **	PAN of staff member **	Designation **	Suspended **	Date of suspension **	Date of issue of charge sheet	Date of commencement of domestic enquiry
1							

Date of completion of enquiry	Date of issue of final orders	Punishment Awarded **	Details of prosecution/ conviction/ acquittal, etc. **

Account Details :							
S. No.	Name of Perpetrator (Suspected/Actual) **	Type of perpetrator	Perpetrator Address **	Nature of Account, Account No. **	Date of Sanction	Borrowal account Sr. No. **	Sanctioned limit **
1							

Balance outstanding **	PAN of perpetrator **	Name of Account, Customer ID **

Details of Director/Partner :					
Name of Perpetrator (Suspected/Actual) **	S. No. of Perpetrator	S. No.	Name of Director/Partner **	PAN of Director/Partner **	Director/Partner Address **
		1			

Details of Associate Concern :					
Name of Perpetrator (Suspected/Actual) **	S. No. of Perpetrator	S. No.	Name of Associate Concern **	PAN of Associate Concern **	Associate Concern Address **
		1			

Associate Concern Director / Proprietor Details :				
Name of Associate Concern **	S. No. of Associate Concern	S. No.	Name of Director **	Director / Proprietor Address **
		1		

Collateral Security Details :						
S. No.	Details of Collateral Security **	Value of the Security (Rs in Lakhs)	Date of Valuation	Whether Valid? **	Whether Enforceable? **	Remarks **
1						

Note : ** Indicate mandatory fields

Signatories

Back To Index for Navigation Page

	Authorised Reporting Official	Countersigned By
Signature		
Name		
Designation		
E-mail ID		
Tel. No. (O) [With STD Code]		
Tel. No. (R) [With STD Code]		
Place		
Date		